GOVERNMENT OF INDIA TOURISM LOK SABHA

UNSTARRED QUESTION NO:131 ANSWERED ON:22.02.2013 DEVELOPMENT AND PROMOTION OF TOURISM Agarwal Shri Jai Prakash;Chavan Shri Harischandra Deoram;Dhurve Jyoti;Ganpatrao Shri Jadhav Prataprao;Kateel Shri Nalin Kumar;Rawat Shri Ashok Kumar;Sainuji Shri Kowase Marotrao;Sardinha Shri Francisco;Shivanagouda Shri Shivaramagouda

Will the Minister of TOURISM be pleased to state:

(a) the details of projects and funds sanctioned for development and promotion of tourism during each of the last three years and the current year along with the proposals lying pending and their clearance status, State/UT-wise;

(b) the criteria/norms adopted for sanction of funds by the Union Government and utilisation/distribution of funds by the State Governments;

(c) the mechanism adopted to monitor implementation of projects and optimum utilisation of funds indicating the State/UT- wise status of utilisation of funds reported and projects completed during the said period;

(d) the details of tourist places identified to be having tremendous tourism potential especially in backward/ remote areas of the country and the steps taken for their inclusion in the tourist map;and

(e) whether the Union Government has provided any special package/incentives to States/UTs in view of demands of more funds by them and if so, the details thereof?

Answer

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE) (DR. K. CHIRANJEEVI)

(a) to (e) Promotion, development and timely completion of various tourism projects including in the backward/remote areas of the country are primarily the responsibility of respective State Government/Union Territory (UT) Administration. However, the Ministry of Tourism (MOT) provides Central Financial Assistance (CFA) to various State Governments / UnionTerritory Administration for various tourism projects prioritized every year in consultation with them subject to availability of funds, inter-se priority and adherence to the scheme guidelines.

The prioritization meetings with State Governments/UT Administrations are generally held before the commencement of each financial year and all pending and new proposals are considered for prioritization for CFA during the next financial year.

The details of number of projects and Central Financial Assistance sanctioned during last three years and current year upto 31.12.2012 including the projects sanctioned under the Prime Minister's Reconstruction Plan for the Jammu & Kashmir are given in the Annexure.

The State Governments/UT Administrations have set-up State Level Monitoring Committees (SLMC) to review the progress of tourism projects regularly. The State Governments/UT Administrations are required to submit the reports of the State Level Monitoring Committees to the Ministry of Tourism periodically. The Ministry of Tourism also monitors the implementation of projects through Regional Conferences, field inspections carried out by its officers and periodical review meetings with the State Governments/UT Administrations.